

Shri Bhagwat Jha Azad: May I know if the lease will be given to private enterprise or if Government will themselves undertake the operations?

Shri E. G. Dubey: As I said in my answer the Punjab Government have already undertaken the boring operations in this area. The results are awaited.

छोटे पैमाने के उद्योग

*६६३. श्री आर० एन० सिंह : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार ने छोटे पैमाने के उद्योगों पर गवेषणा करने के लिये भिन्न भिन्न राज्यों में किन किन संस्थाओं और शिक्षा-केन्द्रों को आर्थिक सहायता दी है; और

(ख) प्रत्येक संस्था को कितनी राशि की सहायता दी गई है।

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 34.]

श्री आर० एन० सिंह : क्या मैं जान सकता हूँ कि इस स्टेटमेंट को देखने से जो यह पता चलता है कि उत्तर प्रदेश में किसी भी संस्था को यह गवेषणा करने के लिये रूपया नहीं दिया गया, तो क्या सरकार ने उत्तर प्रदेश में ऐसी संस्थाओं की जांच की है ?

Shri T. T. Krishnamachari: The question asked for a statement. I have not got an analysis of the demands made by various States. I would like to have notice.

Dr. Ram Subhag Singh: He is asking whether there is any such institution in U.P. or not.

Shri T. T. Krishnamachari: I said I have not got an analysis of the States and institutions unless it is covered by the statement. I am afraid I will have to ask for notice.

श्री आर० एन० सिंह : क्या मैं जान सकता हूँ कि मंत्री महोदय फिर उत्तर प्रदेश में इस सम्बन्ध में जांच करायेंगे कि आया वहाँ कोई ऐसी संस्था है जहाँ पर कि गवेषणा कार्य करने के लिये उसको सहायता दी जा सके ?

Shri T. T. Krishnamachari: If the hon. Member would put down a question I will answer it.

Shri K. K. Basu: May I know whether the grants are sanctioned by the Centre on an *ad hoc* basis or on the recommendation of the respective State Governments?

Shri T. T. Krishnamachari: There are various methods adopted. Invariably there is a Board for each particular purpose—Handloom Board, Handicrafts Board, Central Silk Board, All India Khadi and Village Industries Board. In some cases a recommendation comes from the Board. Oftentimes it is the State Government that makes an application, in which case we seek the advice of the respective Board in regard to the scheme so that there may be an integrated development; the procedure followed in each case varies.

UNEMPLOYMENT RELIEF SCHEME BY U.P. GOVT.

*664. **Shri M. L. Agrawal:** Will the Minister of Planning be pleased to state:

(a) whether the Uttar Pradesh Government have submitted to the Central Government a Road Development Programme to relieve unemployment in the State;

(b) the number of persons that would secure employment under this programme;

(c) the total estimated cost of the Project and its details; and

(d) the amount of money that the Central Government have agreed to pay as grant or loan for the purpose to the State Government?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.